

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 41/73(4)/NCLT/AHM/2017

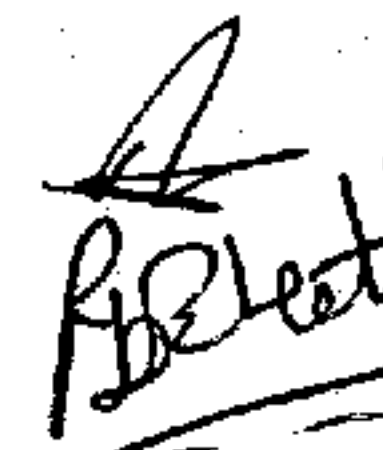
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Subramanian Chandersekar
V/s.
Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|---|
| 1. | ASHOK SACHDEVA | A.R | Ret. |  |
| 2. | RAVISH BHATT | ADV. | | |

ORDER

Learned Authorised Representative Mr. Ashok Sachdeva present for Original petitioner. Learned Advocate Mr. Ravish Bhatt present for Original Respondent.

List main CP no. 41/2017 on 19.09.2017 in view of the pendency of amendment application in CP 11/2016.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.